

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/131(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	<b>ARCL ORGANICS LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL</b>
UNDER SECTION	<b>SEC. 230-232, SEC 234</b>

**Appearances (via video conferencing/physically)**

Mr.D.N.Sharma, Adv. ] For the petitioner

Mr.Abhishek Jain, Adv. ]

Mr.Channakeshava,Asst. Director ] For the office of RD

**ORDER**

1. Ld. Counsel for the petitioner present. Assistant Director for the office of Regional Director present.
2. Two weeks' time was allowed to the office of RD on 19<sup>th</sup> December, 2023 for filing its response to this petition.
3. Despite lapse of five months, response has not been filed.
4. At request by the Assistant Director for the office of RD, one last and final opportunity is allowed to the office of RD for filing its response to this petition, failing which, appropriate orders will be passed.
5. Post the matter on **22/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

*PJ*